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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For filing OL report	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Rashmi Dagar 9845251467	petitioner	
2)	Prerna Haldar	Roc	
3)	Anasuya Kumar	OL	

ORDER

Counsel for Petitioner is present. Assistant from OL Office is present, Counsel filed memo along with annexures stating that documents were submitted to OL Office. Assistant from OL Office requested time for filing report. List it on 22.02.2018.


Member (T)


Member (J)